

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:2265  
ANSWERED ON:22.07.2004  
ALLOTMENT OF LAND FOR PUBLIC WELFARE ACTIVITIES  
Owaisi Shri Asaduddin

**Will the Minister of DEFENCE be pleased to state:**

- (a) the details of the land under possession of Defence in Hyderabad at present;
- (b) whether it is a fact that a large portion of land is lying unutilized for many years in Hyderabad;
- (c) whether some NGOs and others have demanded Government to allot defence land for public welfare activities; and
- (d) if so, the details thereof and decision taken or being taken by Government in this regard?

**Answer**

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

- (a) An area of 11,004.915 and 13,638.87 acres of land is under the possession of Defence in Hyderabad and Secunderabad respectively.
- (b) No, Sir. Most of the land is under active use and the land seemingly lying vacant or unutilized is actually earmarked for future requirements of Defence.
- (c) Yes, Sir.
- (d) Some organizations, namely, Ambedkar Seva Sangam, Secunderabad; Chairman, Aeronautical Society of India, Hyderabad, President, Indira Gandhi Educational Society, Secunderabad; and Founder/President, Jai Jawan Park, Hyderabad have approached for allotment of defence land for various purposes. In view of the present policy and the fact that no surplus land is available at Hyderabad and Secunderabad, defence land cannot be allotted to such organizations.